

Establishment of CSCs in Tamil Nadu

2640. DR. R. LAKSHMANAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has completed establishment of Common Service Centres (CSCs), which are crucial in providing G2C (Government to Citizens) and other B2C (Business to Citizen) services in all villages of Tamil Nadu; and

(b) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) and (b) Till February, 2017, 12,824 nos. of CSCs have been registered across the State of Tamil Nadu, out of which, 12,333 are at GP level.

District-wise details of registered CSCs are given in the Statement.

Statement*District-wise details of registered Common Service Centres*

Sl. No.	District	Total Registered CSCs Till Feb,17	No.of GPs	CSCs Registered at GP Till Feb,17
1	2	3	4	5
1.	Ariyalur	295	158	284
2.	Chennai	581	113	561
3.	Coimbatore	604	226	586
4.	Cuddalore	552	628	531
5.	Dharmapuri	502	362	481
6.	Dindigul	444	290	427
7.	Erode	377	269	363
8.	Kancheepuram	409	808	395
9.	Kanniyakumari	204	116	198
10.	Karur	324	138	314
11.	Krishnagiri	680	490	668
12.	Madurai	456	446	441
13.	Nagapattinam	376	370	362
14.	Namakkal	414	309	398

1	2	3	4	5
15.	Perambalur	183	120	179
16.	Pudukkottai	345	561	332
17.	Ramanathapuram	315	300	303
18.	Salem	603	478	582
19.	Sivaganga	262	389	254
20.	Thanjavur	329	615	316
21.	The Nilgiris	121	42	119
22.	Theni	287	92	276
23.	Thiruvallur	332	495	319
24.	Thiruvarur	321	408	309
25.	Thoothukkudi	225	347	219
26.	Tiruchirappalli	195	367	194
27.	Tirunelveli	325	380	313
28.	Tiruppur	396	253	381
29.	Tiruvannamalai	390	819	375
30.	Vellore	830	682	765
31.	Viluppuram	845	1098	798
32.	Virudhunagar	302	451	290
GRAND TOTAL		12824	12618	12333

Huge debt of IT companies

2641. SHRI C. P. NARAYANAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that companies working in IT Sector have huge debts totaling about 5 trillion rupees;

(b) whether it is a fact that there is every chance that it may lead to pauperization of many of them, resulting in one or two companies owning the whole field, to the detriment of IT users; and

(c) noticing the net result of amalgamation and appropriation of companies, whether Government would intervene to bring in financial accountability and stability to enable people to get responsible and uninterrupted IT services?